

(d) Question does not arise.

Working of D.D.A.

440. SHRI MADAN LAL KHURANA: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the replies given on 4 April, 1990 to Unstarred Question No. 3397 regarding Committee to review Working of D.D.A. and Unstarred Question No. 3427 regarding bifurcation of D.D.A. and state:

(a) whether the Committee appointed to assess the working of the D.D.A. and to bifurcate it has since studied the matter and submitted its report,

(b) if so, the details thereof; and

(c) if not, the reasons for delay and the steps being taken to expedite the same?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). The Committee appointed to assess the working of the DDA was headed by a non-official member of the DDA who was an elected representative of the Municipal Corporation of Delhi (MCD). On the supersession of the MCD, he ceased to be a member of the DDA. The LG, Delhi, gave extension to this Committee under the Chairmanship of the same non-official member. The Committee appointed to assess the working of the DDA has not yet given its report.

No decision has been taken to trifurcate

DDA.

Out of Turn Allotment of D.D.A. Flats

441. SHRI MADAN LAL KHURANA: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on 18 April, 1990 to Unstarred Question No. 5386 regarding out of turn allotment of D.D.A. Flats and state:

(a) the full particulars of 167 cases who were allotted flats out of turn together with the precise ground of making such allotment in each case;

(b) the number of requests received duly supported by the M.Ps for out of turn allotment of D.D.A. Flats on hardship basis during the last six months; and

(c) how many of these requests were entertained, with details and reasons for not considering the remaining ones?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) The full details of these 167 cases are given in the Statement below.

(b) 197.

(c) 4 cases have been approved for allotments. 29 cases rejected and in the remaining 164 cases required formalities have not been completed by the applicants.

STATEMENT

Statement giving the ground for allotment of flats on out of turn basis during the last three years i.e. 87-88, 88-89 & 89-90

S.No.	Name of the allottee	Grounds	If registered	Flat No. and area	Category	Orders of V.C./L.G.	Remarks
1	2	3	4	5	6	7	8
1.	Sh. Sudarshan Kumar	Compassionate ground un fortunate mishaps in the family	Yes	307, A/C5A, Janakpuri	MIG	L.G./7.1.87	
2.	Sh. R. Sawami	C.G./Parents' sick	Yes	Pkt. F/11B, Nand Nagari	-do-	L.G./4.1.87	
3.	Sh. Prem Nath	G.C./Medical ground & Kidney transplant.	No	Shalimar Bagh 2A/ Blk. C/Pkt C	-do-	L.G./29.11.86	
4.	Sh. J.L. Ahuja	C.G./Retired	Yes	Ashok Vihar-I/pkt.B/ Phase IV	-do-	V.C./23.11.86	
5.	Sh. S.G. Bangal	C.G..Heart Patient	Yes	Rohini II/pkt. D-10, S-VII.	-do-	V.C./26.12.86	

<i>S.No.</i>	<i>Name of the allottee</i>	<i>Grounds</i>	<i>If registered</i>	<i>Flat No. and area</i>	<i>Category</i>	<i>Orders of V.C./L.G.</i>	<i>Remarks</i>
1	2	3	4	5	6	7	8
6.	Smt. Vimal Jain	C.G./Heart trouble /Kidney operation	Yes	Rohini-I/Pkt. D-10, S-VII.	-do-	L.G./10.12.86	
7.	Mrs. Shobha Gulati	C.G./Divorcee	No	Rohini 2/Pkt. I/S-III	-do-	L.G./6.5.87	
8.	Sh. G.L. Khanna	C.G../Cancer patient/retired Govt. Servant	Yes	Shalimar Bagh-I/Bl.C/ Pkt. C	-do-	L.G./27.8.87	
9.	Sh. K.C. Dodani	C.G./Cancer	Yes	Rohini 18/S-VIII/P.8	-do-	L.G./18.10.87	
10.	Sh. S.K. Sachdeva	C.G./Cancer patient	Yes	Rohini 22/SVIII/P.8	-do-	L.G./14.12.87	
11.	Sh. Chet Ram Kaushik	C G./Cancer patient.	No	Sarai Jhulliana/6B	MIG	L.G./4.7.87	
12.	Ms. Satwant Kaur	C.G./Riot effected.	No	Shalimar Bagh I-D/Pkt. C	LIG	L.G./19.12.87	

<i>S.No.</i>	<i>Name of the allottee</i>	<i>Grounds</i>	<i>If registered</i>	<i>Flat No. and area</i>	<i>Category</i>	<i>Orders of V.C./L.G.</i>	<i>Remarks</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>	<i>6</i>	<i>7</i>	<i>8</i>
13.	Sh. B.S. Dogra	C.G./Ex-service-man and sports-man.	Yes	Paschimpuri 29/GM 14	MIG	L.G./16.2.88	
14.	Sh. Madan Ram	C.G./In lieu of SFS flat. Could not afford high cost of SFS flat.	Yes	Paschimpuri 198/Gm. 1	-do-	L.G./24.8.86 V.C./19.2.88	
15.	Sh. Jalil Ahmed	C.G./TB patient	Yes	Dilshad Garden 5/Pkt. R	MIG	V.C./14.3.88	
16.	Avtar Singh	C.G./RFS)	Yes	Dilshad Garden 9-D/ Pki. 4/S	-do-	V.C./27.3.88	
17.	Sh. O.P. Kapali	C.G./Victim of misfortune	Yes	Paschimpuri 496/GM-9	MIG	V.C./31.8.88	
18.	Smt. Raju Jain	C.G./Dependent father freedom fighter	Yes	110-B, Pitampura	-do-	L.G./23.12.88	
19.	Sh. Jayant Kumar Khanna	G.C./Dependent parents ailing	Yes	194-GM-1 Paschimpuri	-do-	L.G./8.12.88	

S.No.	Name of the allottee	Grounds	If registered	Flat No. and area	Category	Orders of V.C./L.G.	Remarks
1	2	3	4	5	6	7	8
20.	Sh. L.D. Chandra	C.G./Retired person	Yes	826/GM-14 Paschimpuri	-do-	L.G./29.12.88	
21.	Sh. I.S. Kalra	C.G./Retired & Cardiac	Yes	54/S-8/Pkt. 8 Rohini	-do-	L.G./17.1.88	
22.	Sh. Kartar Singh	C.G./Medical ground	No	114/GH-14 Paschimpuri	-do-	L.G./4.2.89	
23.	Santosh Kumari	C.G./Cannot afford to hire accommodation aged in laws residing with her.	Yes	410/GM-14, Paschimpuri	MIG	L.G./6.1.89	
24.	Sh. Gurucharan Singh	C.G./Riot affected	No	14/Pkt. 1D, Pitampura	-do-	L.G./30.1.89	
25.	Smt. Prem Lata	C.G./Divorcee	Yes	29/GM 5&7 Paschim Vihar	LIG	L.G./6.12.88	

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Written Answers

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S.No.	Name of the allottee	Grounds	If registered	Flat No. and area	Category	Orders of V.C./L.G.	Remarks
1	2	3	4	5	6	7	8
26.	Smt. Shakuntala Rahoja	C.G./Divorcee	Yes	17/GM 5&7 Paschim Vihar	-do-	V.C./18.6.88	
27.	Sh. Jeet Singh	C.G./Riot affected	Yes	1/Type-A, Jaidev Park	-do-	L.G./18.4.88	
28.	Sh. Ram Lok Sharma	C.G./medical ground	Yes	13/GM-8 Paschimpun	-do-	V.C./4.11.88	
29.	Sh. Durga Parsad	C.G./P.H. 10% disability	Yes GF	Paschim Vihar 1/GH-1/C-17/GF	MIG	V.C./15.3.89	
30.	Sh. Satya Moram	C.G./Brother P.H.	Yes	Pitampura 4-A/AD	-do-	V.C./22.3.89	
31.	Sh. Jagdish Chander	C.G./In lieu of SFS flat cancelled	Yes	Shalimar Bagh 2B/C(A)	-do-	L.G./12.2.89	
32.	Sh. Niwas Sharma	C.G./Pass service urgent need	Yes	Pitampura 3B/AD/FF	-do-	L.G./28.4.89	

<i>S.No.</i>	<i>Name of the allottee</i>	<i>Grounds</i>	<i>If registered</i>	<i>Flat No. and area</i>	<i>Category</i>	<i>Orders of V.C./L.G.</i>	<i>Remarks</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>	<i>6</i>	<i>7</i>	<i>8</i>
33	Sh. Raman Kumar Choudhury	C.G./Old Wodow mother dependent	Yes	Paschim Vihar 17/GH 1/ G-17/GF	-do-	L.G.15.5.89	
34.	Sh. Parma Nand	C.G./Wife patient of Arthritis	Yes	East of Loni Raod & TF	-do-	V.C./29.5.89	
35.	Shri Shanti Anand	C.G./She is retired & single lady.	Yes	Pitampura 4B/Pkt. D/FF	LIG	L.G./8.12.88	
36.	Sh. Girish Chander Joshi	C.G /T B. patient	Yes	Jahangir Puri 5 F.F	-do-	V.C./30.12.88	
37.	Smt. Sarla Malhotra	C.G /Husband is absconded	Yes	Pitam Pura 3A/Pkt W/G.F.	-do-	L.G.10.1.89	
38.	Sh. Pokar Nath Sharma	C G /Freedom Fighter	No	Loni Road 9 S.F	-do-	L.G./24.1.89	

<i>S.No.</i>	<i>Name of the allottee</i>	<i>Grounds</i>	<i>If registered</i>	<i>Flat No and area</i>	<i>Category</i>	<i>Orders of V.C./L.G.</i>	<i>Remarks</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>	<i>6</i>	<i>7</i>	<i>8</i>
39.	Miss Rosi Lal	C.G./As a spl. case large family dependent parents	No	Loni Road 13 T.F	-do-	L.G./4.4.89	
40.	Sh. Prithi Raj Kapoor	C.G./Spl consideration of LG for freedom fighter	No	Pitam Pura 2C/Pkt W/GF	-do-	L.G./18.5.89	
41.	Mrs. Jyoti Arora	C.G./Husband heart surgery case	Yes	Pitam Pura 2A/Pkt. W/GF	-do-	L.G./16.4.89	
42.	Sh. Kalu Ram	C.G./Retired has to vacate Govt accom. wife ill.	No	Rohini S/Pkt. 5 Sec. 17	-do-	L.G./24.4.89	
43.	Mrs. Bithi Banerjee	C.G./Cancer patient and widow	Yes	22 Loni Rd. East	MIG	V.C./12.5.89	

S.No.	Name of the allottee	Grounds	If registered	Flat No. and area	Category	Orders of V.C./L.G.	Remarks
1	2	3	4	5	6	7	8
44.	Sh. K.K. Sehgal	C.G./Cancer patient	Yes	12 East of Loni Road	MIG	L.G./23.6.89	
45.	Sh. Subroto Kr. Dey	C.G./Being retired person	Yes	13 East of Loni Road	MIG	V.C./11.5.89	
46.	Sh. Harish Chand	C.G./Throat TB	Yes	6 Jahangir Puri	LIG	V.C./23.6.89	
47.	Sh. Rajinder Singh	C.G./Daughter mentally retarded	Yes	8 GH 1 Paschimpuri	-do-	LG/23.6.89	
48.	Sh. Sushil Kr. Jain	C.G./Suffering form Asthma etc.	Yes	4A/Pkt. F Trilok Puri	MIG	LG/1.8.89	
49.	Sh. T.G. Rajagopalan	CG/Ex-service-man/old widowed sister dependent on him	No	20H/Pkt AD Pitampura	-do-	LG/19.10.89	

<i>S.No.</i>	<i>Name of the allottee</i>	<i>Grounds</i>	<i>If registered</i>	<i>Flat No. and area</i>	<i>Category</i>	<i>Orders of V.C.L.G.</i>	<i>Remarks</i>
1	2	3	4	5	6	7	8
50.	Sh. Uma Charan Sharma	CG/Retired person and son PH	Yes	19A/Pkt. F Trilokpuri	-do-	LG/22.11.89	
51.	Sh. P. Ramanam Nayar	CG/wife cancer patient	Yes	16 East of Loni Rd.	LIG	LG/23.6.89	
52.	Smt. Kalavati	CG/Husband retired and paralysed	Yes	130/S-XX Rohini	-do-	-do-	
53.	Sh. Raj Kumar	CG/Daughter's operation	Yes	1-B/Pkt. W Pitampura	-do-	-do-	
54.	Sh. Pritam Ram	CG/retired from Govt. service	Yes	4 Jahangir Puri	-do-	-do-	
55.	Smt. Renu Bala Narang	CG/Husband cancer patient	No	6C/Pkt. W Pitampura	-do-	LG/7.9.89	

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<i>S.No.</i>	<i>Name of the allottee</i>	<i>Grounds</i>	<i>If registered</i>	<i>Flat No. and area</i>	<i>Category</i>	<i>Orders of V.C./L.G.</i>	<i>Remarks</i>
1	2	3	4	5	6	7	8
56.	Sh. Ravi Barua	CG/A large family (ailing parents) widowed sister	Yes	3 Pkt. of Trilokpuri	-do-	LG/5.10.89	
57.	Smt. Sureksha	CG/father expired/brother dependent	No	11 Jahangir puri	LIG	LG/11.10.89	
58.	Sh. A.S. Panwar	CG/wife TB patient	Yes	12 East of Loni Rd.	LIG	LG/11.10.89	
59.	Smt. Philip Massy	CG/parents ailing	Yes	69 B, Ashok Vihar	-do-	LG/23.11.89	
60.	Mrs. Mohinder Kaur	CG/son expired	Yes	13, GH II Hostel	Janta	LG/30.8.89	
61.	Mrs. Kundan Singh	CG/parents ailing	Yes	5/S-17/Pkt. E./Rohini	-do-	LG/25.8.89	
62.	Smt. Shanti Asthani	CG/husband sick	No	1/S-5/P.10 Rohini	-do-	LG/20.10.89	

<i>S.No.</i>	<i>Name of the allottee</i>	<i>Grounds</i>	<i>If registered</i>	<i>Flat No and area</i>	<i>Category</i>	<i>Orders of V.C./L.G.</i>	<i>Remarks</i>
1	2	3	4	5	6	7	8
63.	Smt. Sakuntala Devi	CG/medical ground (epillepsy)	Yes	25/Sec. 17/Pkt. 3 Rohini	-do-	LG/29.9.89	
64.	Sh. Goje Singh	CG/Has to Vacate Govt. accom.	Yes	3 Block A Pkt. 1 Sec 18 Rohini	MIG	VC/30.11.89	
65.	Sh. K.L. Balgohar	CG/Spl. consideration	No	4 Block A/P 1/S-18 Rohini	-do-	LG/18.10.89	
66.	Mrs. Leena Varmani	CG/Both she & her husband are freedom fighter & she is retired lady	No	2 Pkt. 17, Blk B/S-18 Rohini	-do-	LG/25.6.89	
67.	Smt. Jagwati Sharma	CG/husband old and freedom fighter	Yes	3 Pkt 17 Bl, S-18 Rohini	-do-	LG/30.7.89	
68.	Smt. Shashi Kapoor	CG/Maltreatment from husband	No	4(FF) Pakt 17, Bl. B. S-18 Rohini	MIG	LG/27.9.89	

S.No.	Name of the allottee	Grounds	If registered	Flat No. and area	Category	Orders of V.C.L.G.	Remarks
1	2	3	4	5	6	7	8
69.	Miss Madhu Soni	CG/parent's expired, living alone	Yes	5 Pkt. 17 Bl. S-18 Rohini	-do-	LG/12.11.89	
70.	Sh. M. Vaidyanathan	CG/wife ailing	Yes	5 SF pkt. 9 Blk.A S-18 Rohini	-do-	LG/17.12.89	
71.	Mrs. P. Bandopadhyay	CG/Spl. consideration space women	Yes	5 SF pkt. 2 Blk S-18 Rohini	-do-	LG/19.9.89	
72.	Mrs. Hashim Begum	CG/widow	No	73 pkt. A Ph. II, Trilokpuri	-do-	LG/2.10.89	
73.	Smt. Amina Khatoun	CG/dedicated social worker	No	562 GH 14, FF, Group VII Paschim Vihar	-do-	LG/1.8.89	
74.	Sh. Harnam Singh Tahwar	CG/old age spl. consideration	No	6 SF, Bl. A, Pkt. X, S-18 Rohini	-do-	LG/26.2.89	

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Within Answers

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S.No.	Name of the allottee	Grounds	If registered	Flat No. and area	Category	Orders of V.C./L.G.	Remarks
1	2	3	4	5	6	7	8
75.	Sh. O.P. Rehan	CG/No house in Delhi	No	8 Blk. A Pkt. X, TF, S-18 Rohini	-do-	LG/30.7.89	
76.	Sh. R.K. Mahajan	CG/daughter PH, widowed, sister dependent ailing mother	Yes	565 GF Pkt. GH 4 Paschim Vihar	-do-	LG/7.11.89	
77.	Sh. Nandlal Gulati	CG/TB patient	Yes	72 FF Pkt. X, S-17, Rohini	LIG	LG/12.1.89	
78.	Sh. Dharam Singh	7, Paschimpuri	Janta	As his earlier allotment was cancelled double allotment		VC	
79.	Sh. Naresh Kumar	225, Sec. VI Pkt. Rohini	-do-	Due to Missing Priority Number		VC	
80.	Smt. Harbans Kaur	561 Raghubir Nagar	-do-	Due to Missing Priority Number		LG	
81.	Smt. Satender Kaur	7-C Vikas Puri	-do-	Being Widow		VC	

<i>S.No.</i>	<i>Name of the allottee</i>	<i>Grounds</i>	<i>If registered</i>	<i>Flat No. and area</i>	<i>Category</i>	<i>Orders of V.C./L.G.</i>	<i>Remarks</i>
1	2	3	4	5	6	7	8
82.	Smt. Darshan Devi	7 B, Vikas Puri	Janta	Being Widow		VC	
83.	Sh. Rama Swami	MIG 63 B, Sidhartha Extn.	MIG/Gen.	Medical Ground (Compassionate)		VC	
84.	Sh. A.K. Bhatanagar	B-15 S-7/Rohini	-do-	Old Registration (Restoration)		LG	
85.	Sh. Rakesh Dhawan	PD-45-B Pritampura	LIG	Old Registration (Restoration)		VC	
86.	Sh. Jag Mohan Singh	55-D/U&V, Shalimar Bagh	LIG	-do-		VC	
87.	Smt. Krishna Wati	84-C, Gulabi Bagh	LIG	Alternative allotment (Evictee)		VC	
88.	Smt. Rajeswari Devi	H-33, S-7 Rohini	MIG	-do-		VC	
89.	Smt. N.N. Jain	297-D, Pitampura	MIG	Old Reg. death case (Restoration)		VC	

<i>S.No.</i>	<i>Name of the allottee</i>	<i>Grounds</i>	<i>If registered</i>	<i>Flat No and area</i>	<i>Category</i>	<i>Orders of V.C.L.G.</i>	<i>Remarks</i>
1	2	3	4	5	6	7	8
90.	Smt. Anita Kapoor	H-18, Sec. 7/99 Rohini	MIG		Compassionate ground- Widow	LG	
91.	Sh. Khajan Ram	JG/70-A Bodella (JG-III)	Janta (Gen)		Compassionate ground- Old age	LG	
92.	Sh O.S. Sabhawal	4-A, Block J. Shalimar Bagh	MIG		Daughter handicapped	LV	
93	Sh M L Kanwar	A-10/39-A, Kalkaji	MIG		Compassionate ground- Old Age	VC	
<i>Out of turn Allotment on Compationate Grounds-1987 88 Comm ground</i>							
94.	Sh Kewal Krishan	Cat II Sarita Vihar	Not Regd		Cancer patient	LG, Delhi	
95.	Sh Amar Singh Gill	Cat III East of Kailash	Regd		Riot victim	LG Delhi	
96.	Smt. Daljit Kaur	Cat III Sarita Vihar	Regd		Riot Victim	VC, DDA	

S.No.	Name of the allottee	Grounds	If registered	Flat No. and area	Category	Orders of V.C./L.G.	Remarks
1	2	3	4	5	6	7	8
1989-89							
97.	Smt. Rita Dhar	Cat. II Shiddhartha Extn.	Not regd.	Daughter of a Freedom Fighter		LG, Delhi	
98.	B.B. Barua	Cat. II Vasant Kunj	-do-	Old Freedom Fighter		VC, DDA	
99.	JN Khanna	-do-	-do-	Wife Cancer patient		LG, Delhi	
100.	Roshan Lal Jaiswal	Cat. III Sarita Vihar	Regd.	Son died in Indo-Pak War, 1971.		LG, Delhi	
101.	T.N. Khoshoo	-do-	Not Regd.	Eminent Scientist		-do-	
102.	O.P. Khanna	Cat. II Vasant Kunj	Regd.	Wife Cancer patient		VC, DDA	
103.	V.J. Kishore	Cat. II Trilokpuri	Regd.	Heart patient		-do-	
104.	M.M. Arora	Cat. II Vasant Kunj	-do-	Daughter divorcee		-do-	

S.No.	Name of the allottee	Grounds	If registered	Flat No. and area	Category	Orders of V.C./L.G.	Remarks
1	2	3	4	5	6	7	8
105.	Meena Dogra	Cat. III Vasant Kunj	Regd.	Prolonged illness of parents		VC/LG, Delhi	
106.	Sunil V.C.	-do-	Not Regd.	Compassionate ground		Approved by Sh. HL Kapur, LG	
107.	Devinder Sisodia	-do-	Regd.	Old parents living allottee-mother cardiac patient.		LG, Delhi	
108.	Mrs. Raj Gill	Cat. III Alaknanda	Not Regd.	Divorcee		-do-	
109.	K.N. Chandra Babu	Cat. II Paschimpuri	-do-	Mother suffering from tumour living with the allottee.		-do-	
110.	Upasna Chopra	Cat. II Vasant Kunj	Regd.	Young girl without parents		-do-	
111.	Jiwan Dass Gulati	Cat. II Alaknanda	-do-	Retired person		-do-	

<i>S.No.</i>	<i>Name of the allottee</i>	<i>Grounds</i>	<i>If registered</i>	<i>Flat No. and area</i>	<i>Category</i>	<i>Orders of V.C.L.G.</i>	<i>Remarks</i>
1	2	3	4	5	6	7	8
112.	Krishna Sharma	Cat. III Vasant Kunj	Not Regd.	Retired-retiring person		-do-	
113.	Shri B.K. Mehrotra	Cat. II Paschimpuri	-do-	Son physically handicapped		LG, Delhi	
114.	Shri J.K. Mehra	Cat. III Vasant Kunj	Not Regd.	From a freedom fighter family		LG, Delhi	
	1989-90						
115.	Sh. Rajiv Ahuja	Cat. II Till approved for allotment	Regd.	On medical ground		-do-	
116.	Sh. A.K. Zutshi	Cat. II -do-	Not Regd.	Freedom Fighter		-do-	
117.	Sh. R.K. Jain	Cat. II -do-	Regd.	Retiring shortly		-do-	
118.	Sh. S.K. Misra	Cat. II -do-	Not Regd.	Former Finance Member, DDA Brought out DDA from financial crisis.		-do-	
119.	Sh. K.S. Mehta	Cat. Vasant Kunj	-do-	Security guard of former PM also on medical ground		-do-	

S.No.	Name of the allottee	Grounds	If registered	Flat No. and area	Category	Orders of V.C.L.G.	Remarks
1	2	3	4	5	6	7	8
120.	P. Narsimha	Cat. II Sarita Vihar	-do-	Plot taken on bid cancelled flat allotted on com. ground		-do-	
121.	G.R. Sachdeva	Cat. II Kishangarh	-do-	-do-		-do-	
122.	Prakash Narayan	Cat. III South Delhi	-do-	Long rendered national service		-do-	
123.	B.K. Mathur	Cat. II-till date approved for allotment	Regd.	Retired		-do-	
124.	Harbinder Singh	Cat. II South -do-	-do-	Obtained distinction in certain field (sports) Represented India in Hockey in Olympianed also in Asian Games		-do-	
125.	K.P.P. Nambiar	Cat. III -do-	Not Regd.	Meritorious service to Nation		-do-	
126.	Suresh Puri	Cat. II -do-	Regd.	Retired		-do-	

<i>S.No.</i>	<i>Name of the allottee</i>	<i>Grounds</i>	<i>If registered</i>	<i>Flat No. and area</i>	<i>Category</i>	<i>Orders of V.C./L.G.</i>	<i>Remarks</i>
1	2	3	4	5	6	7	8
127.	G.C. saxena	Cat. III South -do-	Not Regd.	Distinguished services		-do-	
128.	O.P. Behman	Cat. II -do-	-do-	Renowned writer		-do-	
129.	Pradip Kumar	Cat. III -do-	-do-	Son of a Renowned Hindi writer		-do-	
130.	V.C. Keshava Rao	Cat. II -do-	-do-	By pass surgery		-do-	
131.	Mahesh Chandra	Cat. III -do-	Not regd.	He had security problems		-do-	
132.	Devinder Mohan	Cat. II South -do-	-do-	Retired		-do-	
133.	Heond Ram	Cat. II Kishangarh	Regd.	Husband very Sr. Police officer		LG, Delhi	
134.	C.N. Nodiwal	Cat. III South	Not Regd.	Com. considering lady in distress Husband as IAS officer deserted her		-do-	
135.	Deyyani Shukla	Cat. III till date approved for allotment only	Regd.	Rendered valuable service to the nation		-do-	

S.No.	Name of the allottee	Grounds	If registered	Flat No. and area	Category	Orders of V.C./L.G.	Remarks
1	2	3	4	5	6	7	8
136.	Rajinder Singh	Cat. III -do-	Not Regd.	Social worker belonging to freedom fighter family		-do-	
137.	T.K. Menon	Cat. III Saket	Not Regd.	Participated in freedom movement		-do-	
138.	Harkesh	Cat. II Kishangarh	-do-	Alternative in lieu of acquired land		-do-	
139.	S.K. Gupta	Cat. III Katwaria Saraj	-do-	Social worker		-do-	
140.	Raj Laxmi Devi	Cat. III approved	-do-	Com. approved by LG, Delhi		LG, Delhi	Heart & Asthma patient
141.	Onkar Singh Thapar	Cat. III -do-	-do-	-do-		-do-	Social worker
142.	Mrs. Benu Srivastava	Cat. III Saket	-do-	Cancer patient		-do-	
143.	Oliver Herbert	Cat. II Saket	-do-	Wife-suffering from lung disease		-do-	

S.No.	Name of the allottee	Grounds	If registered	Flat No. and area	Category	Orders of V.C./L.G.	Remarks
1	2	3	4	5	6	7	8
144.	Inderjeet	Cat. III South	Appro. Regd.	Com. ground approved by LG, Delhi		-do-	Prominent social worker
145.	Capt. B. Malik	Cat. II Approved for Not Regd. allotment	-do-	Famous player of squash rackets		-do-	Recommended by the M/o Food & Civil Supplies Sh. Sukh Ram
146.	Shashi Kapur	Cat. II approved for allotment	Regd	-do-		-do-	Now being processed for MIG flats on OTA basis.
147.	Vijay J. Hala	Cat. III approved for allotment	Regd.	Distinguished services as a principal		LG, Delhi	
148.	Smt. Gurvinder Kaur Brar	Cat. III -do-	Regd.	Com ground approved by LG, Delhi		-do-	Social worker-wife of ex-governor of Haryana

<i>S.No.</i>	<i>Name of the allottee</i>	<i>Grounds</i>	<i>If registered</i>	<i>Flat No. and area</i>	<i>Category</i>	<i>Orders of V.C./L.G.</i>	<i>Remarks</i>
1	2	3	4	5	6	7	8
149.	Mohan Singh	Cat. III approved for allotment	Not regd.	Rendered distinguished services to the nation		-do-	
150.	Guru Hanuman	Cat. III Ashok Vihar	-do-	Outstanding contribution to wrestling		-do-	
151.	Mrs. Swati Mitra	Cat. II approved for allotment	-do-	Heart patient		-do-	
152.	Rahmatullah Khan	Cat. II -do-	Regd.	Cancer patient		-do-	
153.	Sharat Tandon	Cat. III -do-	-do-	Heart patient		VC, DDA	
154.	Ajit Pal Singh	Cat. II approved for allotment	Not regd.	Arjun award winner		LG	
155.	Zaffer Iqbal	Cat. II	-do-	-do-		-do-	
156.	D. Vijayan Pillai	Cat. III -do-	-do-	Father curonic patient of Asthma diabetes		-do-	

S.No.	Name of the allottee	Grounds	If registered	Flat No. and area	Category	Orders of V.C./L.G.	Remarks
1	2	3	4	5	6	7	8
157.	Mrs. Rajkumari	Cat. III -do-	-do-	Com. ground approved by LG, Nation	-do-		
158.	Hiteshwar Sakia	Cat. III -do-	-do-	Distinguished service to Nation	-do-		
159.	Khazan Singh	Cat. II -do-	-do-	Arjun Award Winner	-do-		
160.	Ajit Singh	Cat. III Kishangarh	-do-	By pass surgery	-do-		
161.	Sanjay Mehta	Cat. III South	Regd.	Com. ground approve by LG, Delhi	-do-		Father General HPMC
162.	S.K. Mehra	Cat. III Vasant Kunj	Regd.	Retiring Shortly	IG		
163.	Promila Mansharamani	Cat. II approved for allotment	Not Regd.	Lost her only son and a widow	-do-		
164.	Miss Madhu Soni	Cat. III Siddhartha Allotment	Regd.	Orphan Girl	Approved by VC/DDA		
165.	K.N. Singh	Cat. III approved for allotment	Regd.	Com. approved by LG, Delhi	LG, Delhi		

<i>S.No.</i>	<i>Name of the allottee</i>	<i>Grounds</i>	<i>If registered</i>	<i>Flat No. and area</i>	<i>Category</i>	<i>Orders of V.C.L.G.</i>	<i>Remarks</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>	<i>6</i>	<i>7</i>	<i>8</i>
166.	Dr. Zee Ansari	Cat. III Kishwagarh	Not Regd.	Renowned academician allottee's wife's father a Drug Controller, Govt. of India.		LG, Delhi	
167.	Mrs. J.B. Bibmani	Cat. III South approved for allotment	Regd.	Divorcee		LG, Delhi	

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